HIGH COURT OF HIMACHAL PRADESH, SHIMLA

No.HHC/Admn.3(55)/2012-11153

Dated, 24th April, 2014.

ADVERTISEMENT NOTICE

As per "Himachal Pradesh Subordinate Courts' Staff (Recruitment, Promotion and conditions of Service) Rules, 2012, applications on the prescribed format are invited for filling up the following posts/ vacancies in the Civil & Sessions Divisions in the State of Himachal Pradesh:

Sr	Name of	Number of	Pay Band & Grade Pay	Qualification
No	Post	vacancies	-	
1.	Judgment	18 (17 UR and 1 SC)	Rs.10300-34800+Grade pay	Possessing minimum
	Writer on		Rs.3800/-(or revised Grade	qualification of Graduation
	contract		Pay) on fixed contractual	from a recognized University
	basis		emoluments i.e. minimum	and having speed of 80 W.P.M.
	(Class-III)		of the pay band + Grade	in English Stenography and
			Pay, per month.	typing speed in English at 40
				W.P.M. on computers.
2.	Steno	10(8 UR, 1 SC, 1 ST).	Rs.5910-20200 + Grade pay	Possessing Graduation degree
	Typist		Rs.2000/-with initial start of	from a recognized University
	(Class-III)		Rs. 8240/- per month.	and having speed of 80 W.P.M.
				in English Stenography and
				typing speed in English at 40
				W.P.M. on computers.
3.	Steno	2 UR	Rs. 5910-20200 +Grade pay	
	Typist on		Rs. 2000/- on fixed	-do-
	contract		contractual emoluments i.e.	
	basis.		minimum of the pay band +	
	(Class-III)		Grade Pay, per month.	

Note: The candidates who have earlier applied for the aforesaid posts advertisement by the High Court of H.P. vide Notice dated 1.11.2013 need not to apply again.

Applications may be sent to the concerned District and Sessions Judges in the State of Himachal Pradesh where the candidate resides so as to reach in his office on or before 12.5.2014.

For detailed information and the Rules ibid, the desirous candidates may visit the High Court Website http://hphighcourt.nic.in/

The candidates are advised to go through the instructions carefully by visiting the High Court website before applying for the posts.

By Order

(Sureshwar Thakur) Secretary(Recruitment Cell) Registrar(Administration)

INSTRUCTIONS:

- 1. Application may be submitted on the prescribed format only.
- 2. The candidates are required to submit their applications in the office of concerned District and Sessions Judges in the State of Himachal Pradesh where the candidate resides alongwith fee in the shape of crossed Indian Postal Order/Demand Draft in favour of *Registrar General*, *High Court of Himachal Pradesh*, *Shimla* payable at Shimla. The fee for the posts of Steno typist and Judgment Writer is Rs.200/- for General Category, Rs. 150/- for reserved category.
- 3. Applications received after due date or incomplete applications, or not in accordance with the prescribed format, shall be out-rightly rejected and no correspondence will be entertaine0.d in that respect.
- 4. The words "Application for the post of (Name of the post)" should be super-scribed on top of the envelope containing application form.
- 5. The candidates are required to submit the copies of all relevant testimonials so as show their qualification etc., duly attested by a Gazetted Officer.
- 6. No person shall be eligible for direct recruitment to the service if he is below 18 years of age as on the first day of January of the Recruitment year i.e 2013 and not more than 45 years of age on that date. However, in the case of candidate belonging to Scheduled Caste, Scheduled Tribe, Backward Classes or who is an ex-servicemen, upper age limit shall be the same as may, from time to time, be prescribed by the State Government for entry into service for such candidates.
- 7. The select list of the candidates will be drawn firstly against the regular posts and thereafter against contractual posts in order of their merit.
- 8. No TA/DA shall be admissible to the candidates called for interview.

(Sureshwar Thakur)
Secretary(Recruitment Cell)
Registrar(Inspection, Confidential & Budget)

ANNEXURE-B

APPLICATION FORMAT

		<u>APPLICA</u>							passport photo attested	size duly
Adv. N	Vo		_Da	ited						
Post a	oplied for _ To			(ment	ion year)	Da	nted			
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Sr. No.	Name of Passed	f Exam	Ye pas	ar of ssing	Board/Unive	ersity	% age of marks	Subjects		
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]
6. If i	ofessional/\n service; g of office working			nder:-	n of service	Pay S	Scale	Present basic pay		
				-						
7. Permanent Address: (Mention PIN Code also) 8. E-Mail AddressPhone No.i (Landline) ii (Mobile) 9. Address for correspondence: (Mention PIN code also)										
10. Ca	tegory to w	hich belon	gs/ap	plied for	:					
Gen.		SC		S	ST	О	BC	Otho.Handicapped		
	*** 1 1	<i></i>								
11. Y	Whether bo	nafide/dom	ncile	of H.P. o	or not.					
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IPO	Details of Fe D/DD No yable at				dated					
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Signature of the candidate.

for

Space

	(<u>for the use of office)</u> <u>CHECK LIST</u>	P.T.O.
1.	Self addressed envelop	
2.	One spare attested photograph	
3.	IPOs/DD	

Signature of the authorized Officer of the Registry with designation and date